

(iii) Shipped from unauthorised places by fishing boats for transshipment to launches on the high seas.

(c) Government have adopted various legislative and executive measures to combat smuggling. These include (i) enhancement of the powers of investigation of Customs Officers engaged in anti-smuggling work; (ii) systematic rummaging of suspected vessels and aircraft; (iii) regular as well as surprise patrolling of vulnerable sections of coastline and land borders; (iv) closer follow-up of information; (v) imposition of heavy penalties under the Customs Act, 1962 which include the confiscation of the contraband, prosecution in suitable cases; (vi) setting-up of a Directorate of Revenue Intelligence at the Centre to co-ordinate more effectively the anti-smuggling activities of the various field organisations.

#### Ceiling Costs of Dwelling Units

323. { Shri P. R. Chakraverti:  
Shri P. C. Borooah:  
Shri Bibhuti Mishra:  
Shri K. N. Tiwary:

Will the Minister of Works and Housing be pleased to state:

(a) whether the Government of India have decided to enhance the ceiling costs of dwelling units under construction for the economically weaker sections of the community; and

(b) the increased benefits made available to these sections by the latest decision in consideration of the continuous rise in costs?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) Yes, the ceiling costs of dwelling units for economically weaker sections have been increased by about 15 per cent in view of the increase in building costs.

(b) Government is already subsidising the cost of these units to the extent of 25 per cent. It is also considering the question of increasing the quantum of subsidy to meet the higher incidence of rent on account of increase in the ceiling costs.

#### दिल्ली में बच्चों का पार्क

326. श्री नवल प्रभाकर : क्या स्वास्थ्य मंत्री यह बताने की कृपा करगी कि :

(क) क्या दिल्ली विकास प्राधिकार का दिल्ली दरवाजे के पास बच्चों का एक पार्क बनाने का प्रस्ताव है ;

(ख) यदि हां, तो उसका क्षेत्रफल क्या होगा तथा उसकी अन्य विशेषताएं क्या होंगी ; और

(ग) उस पर कितनी धन राशि व्यय होने का अनुमान है ?

स्वास्थ्य मंत्री (डा० सुशीला नायर) :

(क) दिल्ली विकास प्राधिकार के पास ऐसा कोई प्रस्ताव नहीं है। तथापि दिल्ली नगर निगम, दिल्ली गेट और तुर्कमान गेट के बीच (रामलीला मैदान में) बच्चों के लिये एक मैदान बनाने का विचार कर रहा है।

(ख) और (ग). इस प्रस्ताव का ब्यौरा अभी तैयार किया जाना है।

#### दिल्ली में गन्दी बस्तियों की सफाई

327. { श्री नवल प्रभाकर :  
श्री हेमराज :  
श्री बी० चं० शर्मा :

क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) 1964-65 तथा 1965-66 में अब तक दिल्ली में गन्दी बस्तियों की सफाई में क्या प्रगति हुई है ;

(ख) अब तक कितनी बस्तियां साफ कर दी गई हैं; और

(ग) वहां रहने वाले लोगों को कहां ले जाया गया है ?

निर्माण और आवास मंत्री (श्री मेहर चन्द खन्ना) : (क) 1964-65 तथा 1965-66 (जून 1965) के दौरान गन्दी बस्ती सफाई योजना के अन्तर्गत 98.87 लाख रुपयों की अनुमानित लागत पर 2,200 टैनेमेंट्स का बनाना मंजूर कर लिया गया है। 422 बन चुके हैं तथा 1,744 बनाये जा रहे हैं। इसके अतिरिक्त 390 कटरों और बस्तियों में, 10.16 लाख रुपये खर्च से सुधार किया गया है।

(ख) और (ग) उपर्युक्त अवधि में 15 क्षेत्रों/सम्पत्तियों की सफाई की जा चुकी है तथा 248 परिवारों को अमृत कौर पुरी, दुजाना हाउस, जी० टी० रोड शाहदरा तथा सराय रोहिल्ला भेज दिया गया है।

#### Manufacture of New Building Materials

328. { Shri Rameshwar Tantia:  
Shri Onkar Lal Berwa:  
Shri A. N. Vidyalankar:  
Maharajkumar Vijaya  
Ananda:

Will the Minister of Works and Housing be pleased to state:

(a) whether it is a fact that the Union Government have prepared project proposals for establishing industries at selected locations for manufacturing new building materials to meet the demand during the Fourth Plan;

(b) whether it is also a fact that the National Building Organisation had conducted a research and had made certain proposals, if so, what are their main proposals;

(c) whether it is also a fact that these proposals were forwarded to

the State Governments for their comments if so, their reaction thereto; and

(d) when the scheme is likely to be implemented?

**The Minister of Works and Housing (Shri Mehr Chand Khanna):** (a) Yes. The National Buildings Organisation of the Ministry of Works and Housing has prepared outline project proposals for the establishment of some industries to manufacture new building materials to meet the expected demand for such materials in the Fourth Plan.

(b) The National Buildings Organisation prepared the outline project proposals on the basis of the investigations carried out by it and the laboratory research conducted at the Central Building Research Institute, Roorkee, as well as by using information from other countries where research has been conducted on such materials.

The main project proposals prepared are:—

1. Manufacture of asphaltic roofing sheets.
2. Mechanised brick plants for the production of perforated bricks, facing bricks, heavy-duty bricks, hollow clay tiles, etc.
3. Use of blast furnace slag in the building industry.
4. Manufacture of cellular concrete blocks using fly-ash or sand and lime.
5. Production of gypsum plaster.
6. Production of fly-ash pozzolan cement.
7. Production of ready mixed concrete.
8. Production of sand lime bricks.
9. Production of light weight aggregates.